

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY:ROC V/S M/S NIRMALA SAHU BUSINESS COMPLEX PVT. LTD.

SECTION : 252(1) OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. KRISHNA DEV VYAS, ADV.
COUNSEL FOR RESPONDENT : SH. RUPENDRA KUMAR PORWAL &
SH. SAMIR AGRAWAL, ADVS.

C A NO. 53/ALD/2019

The matter was taken up today through Video Conferencing.

Heard Sh. Krishna Dev Vyas, Advocate for the Applicant and Sh. Samir Agarwal, Advocate for the Respondent through Video Conferencing.

Perusal of the earlier order of this Court dated 24.03.2021 shows that the applicant was granted time for filing rejoinder, but the same has not been filed till date. Let the same be filed by the next date of listing.

As a last opportunity, put up in the week commencing 25th August, 2021 before Regular Court/through Video conferencing by which time parties may exchange their pleadings.

Dated : 22.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)